

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. C.P.(IB)-126(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2024**

**NAME OF THE PARTIES: - JM Financial Asset Reconstruction
company Limited
V/s
Aurella Estates And Investments
Private Limited**

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Ayush Rajani appeared for the Financial Creditor. None appeared for the Respondent/Corporate Debtor. List this matter on **10.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)